

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. NO. 372 OF 2011

Monday, this the 29th day of August, 2011

CORAM:

HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

C.Geethakumar
GDS MD-II
Irinchayam PO
Thiruvananthapuram ... Applicant

(By Advocate Mr. Vishnu S Chempazhanthiyil)

versus

1. The Assistant Superintendent of Post Offices
Nedumangad Sub Division
Nedumangad – 695 541
2. The Superintendent of Post Offices
Thiruvananthapuram South Postal Division
Thiruvananthapuram – 695 012
3. Union of India represented by the
Chief Postmaster General
Kerala Circle, Thiruvananthapuram 695 001 ... Respondents

(By Advocate Mr.sunil Jacob Jose, SCGSC)

The application having been heard on 29.08.2011, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER

The applicant seeks a direction to the respondents to consider appointing him as GDS MD-II, Irinchayam and to extend the benefit in Annexure A-8 judgment. When the case was taken up for consideration Mr.Vishnu S Chempazhanthiyil, the learned counsel for applicant seeks to withdraw the OA. Heard both sides. The OA is dismissed as withdrawn. No costs.

Dated, the 29th August, 2011.


K GEORGE JOSEPH
ADMINISTRATIVE MEMBER
VS


JUSTICE P.R.RAMAN
JUDICIAL MEMBER